



Release Order No.: RRD/RD-2/1181/1818/2018

Order Releasing Bank Accounts, Demat Accounts and Mutual Fund Folios

Attachment Proceeding Nos. 4161 & 4162 of 2018

Certificate No. 1818 of 2018

**The Principal Officer /
Chairman & Managing Director / CEO
All Banks in India / All the Mutual Funds in India.
NSDL/CDSL, Mumbai**

**Attachment Proceeding Nos. 4161 & 4162 of 2018 - Release of attachment of Bank Accounts /
Lockers, Demat Accounts & Mutual Fund Folios**

1. Whereas Recovery Certificate No. 1818 of 2018 dated November 11, 2018 has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum of Rs. 6,18,951/- (Rupees Six Lakh Eighteen Thousand Nine Hundred Fifty-One only) along with interest / costs / charges / expenses etc. against **Sunil Purohit (PAN: AHSP9704F) ["Defaulter"]** and the same was due in respect of the said certificate;
2. And whereas Notices of Attachment dated December 20, 2018 in the above proceedings were issued attaching the Bank Accounts / lockers, Demat Accounts & Mutual Fund Folios of the Defaulter;
3. And whereas defaulter preferred an appeal before Hon'ble SAT vide appeal no. 547/2025 and Hon'ble SAT vide order dated March 09, 2026 directed the defaulter to pay Rs. 1,50,000/- including interest.
4. And whereas SEBI has recovered an amount of Rs. 1,50,000/- (Rupees One Lakh Fifty Thousand only) in the aforesaid Recovery Certificate in terms of Hon'ble SAT order.
5. In view of the above, you are hereby directed to **release the attached Bank Accounts/ lockers, Demat Accounts & Mutual Fund Folios** of the Defaulter, if any, pursuant to the above said notice(s) of attachment.

Given under my hand and seal at Mumbai this 24th Day of March, 2026.

RECOVERY OFFICER

Copy to:

Sunil Purohit (PAN: AHSP9704F)

Venus Apartment, 1st Floor, Room no. 103, Near Vishnu Hotel, Opp. Sai Baba Mandir,
Ulhasnagar, Thane - 421001